

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

ORIGINAL PETITION No. 1 of 2009

Dated: 3rd March, 2010

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Delhi Transco Ltd.

.... Appellant (s)

Versus

Delhi Electricity Regulatory Commission & Ors.

... Respondent (s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran, Mr. Anand Ganesan &
Ms. Swapna Seshadri

Counsel for the Respondent (s): Mr. Ravi S. Singh for Mr. Meet Malhotra for DERC

ORDER

It is represented by the learned counsel for the Appellant that the connected matter which is pending before the Hon'ble Supreme Court is listed on 19.02.2010 and requests for an adjournment.

Mr. Ravi S. Singh undertakes to file the Vakalatnama on behalf of the Respondent-Commission. He is permitted to do so.

Post the matter on **26.04.2010.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**